

WRITTEN ANSWERS TO QUESTIONS

Export of Tinned Food and Fruit

*847. Shri Sharda Nand:
Shri Bishwanath Roy:
Shri Bharat Singh Chauhan:
Shri Ranjit Singh:

Will the Minister of Commerce be pleased to state:

(a) whether there is a great demand for the Indian processed and tinned food and fruits in foreign countries;

(b) if so, whether Government propose to give incentives to the manufacturers of such articles for earning foreign exchange; and

(c) if so, the main features thereof?

The Minister of Commerce (Shri Dinesh Singh): (a) Yes, Sir. The demand for Indian processed and tinned food and fruits is steadily increasing.

(b) and (c). The exporters are allowed the following assistance to promote exports of these items:

I. Under the current import policy for Registered Exporters, these items are entitled to an import replenishment @ 10 per cent of FOB export value. The registered exporters or their nominees utilise these import licences for the import of the following items:

(i) Items indicated in any valid A.U. licence held by them provided such items are permissible in terms of import policy for the period April, 1967 to March, 1968

(ii) Other items, provided they are required for uses to the manufacturing activity in which the applicants for the licences are engaged, and packaging materials.

II The above items are also entitled to Cash Assistance varying

from 3 per cent to 17 per cent of FOB value of exports.

III. A drawback of Rs. 957.67 per ton on imported tinplate is also allowed.

IV. In addition, the manufacturers-exporters of sugar based products are allowed allotment of sugar, under "Green Form" allotment scheme, required for manufacturing of tinned food and fruits

Consumers Industries in the Public Sector

*848. Shri Yashpal Singh:
Dr. Ramen Sen:
Shrimati Tarkeshwari Sinha:
Shri Shakti Ranjan:
Shri Siddheshwar Prasad:

Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) whether Government propose to establish certain consumer industries in the public sector; and

(b) if so, when the decision will be taken?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) and (b). It has been decided to set up a few consumer goods industries in the public sector. For this purpose an outlay of Rs. 82 crores both for Central (Rs. 2 crores) and State (Rs. 30 crores) sectors has been made in the Draft Fourth Five-Year Plan. In addition, a provision of Rs. 25 crores has been made for the Cement Corporation and Rs. 41.8 crores for the Paper Corporation

कलकत्ता-दिल्ली रेलवे लाइन का विस्तार

*849. श्री ए. ए. शर्मा:
श्री कलकत्ता सिंह:
श्री कर्पूर सिंह खेरिका: